

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos.3034-3047/2000@@
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SURAJ PARKASH GUPTA & ORS Appellant (s)

VERSUS

STATE OF J&K & ORS Respondent (s)
(With Appln(s). for extension of time & c/delay)
(With Office Report)

With
Contempt Petition(C) Nos.8-21/2002 in C.A.Nos.3034 & 3035-3036/2000,
Contempt Petition(C) No.175-188/2002 in Contempt Petition (C)
No.3034/2000
Contempt Petition (C) No.514/2002 in C.A.No.3034/2000
(with office report)

Date : 08/01/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Appellant (s)

Mrs. Nandini Gore,Adv.
Mr. K.R. Sasiprabhu, Adv.
Petitioner-in-person
Mr. Shakil Ahmed Syed, Adv.

For Respondent (s)

Mr. Anis Suhrawardy, Adv.
Mr. N. Ganpathy,Adv.
Mr. Sibho Sankar Mishra,Adv.
Mrs. Rani Chhabra,Adv.
Mr. P.N. Puri,Adv.
Mr. S.K. Mehta, Adv.
Mr. S. Mitter, Adv.
M/s. Mitter & Mitter Co.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

List these matters for final disposal on first Friday
of April, 2003.

.SP1

(Pawan Kumar)
Court Master

(Prem Prakash)
Court Master